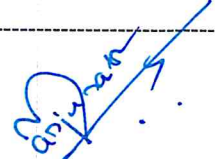


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.114/ BB/2017	-	For hearing	14(1)	Hemali Consulting Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	MANTUNATH. S. 9900579245	Petitioner.	

ORDER

Counsel for Petitioner is present. Await report from ROC. Counsel to file Affidavit of the Director that, there are no Regulatory Authority for petitioner company and that there are no creditors. List it on 10/11/2017.


Member (T)


Member (J)